CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No. 312 of 1999

Wednesday, this the 20th day of June, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. KN Radhakrishnan, S/o NR Narayana Pillai, Crew Controller, Southern Railway, Palghat Residing at: Quarters No. 152/B, Railway Colony, Hemambika Nagar, Palghat.
- 2. B Sathyendra Kumar, S/o K Bharathan, Power Controller, Southern Railway, Palghat Residing at: No.220-A, Railway Colony, Hemambika Nagar, Palghat.
- 3. C. Abdulla, S/o Moideen, Crew Controller, Southern Railway, Palghat Permanent Address: Chacrathodi House, Post Patticad, Malappuram.
- 4. PN Gopalakrishnan, S/o PK Gopalakrishnan Nambiar, Crew Controller, Southern Railway, Palghat Residing at: No.630-G, Railway Quarters, Hemambika Nagar, Palghat.
- 5. PN Jayaraj, S/o VK Nadarajan, Crew Controller, Southern Railway, Palghat Residing at: No.218-B, Railway Colony, Hemambika Nagar, Palghat.
- 6. TR Niranjan, S/o TA Rajan, Crew Controller, Southern Railway, Shornur Residing at: No.79-A, Railway Quarters, Ganeshagiri, Shornur.
- 7. R Govindarajan, S/o Rangasamy, Chief Crew Controller, Southern Railway, Erode Residing at: Railway Quarters No. 224-A, Railway Colony, Erode.
- 8. V Venkatachalam, S/o Veeramuthu, Loco Inspector, Southern Railway, Erode, Residing at: No.243, Railway Colony, Erode.
- 9. K Damodaran, S/o Karuppanna Gounder, Power Controller, Southern Railway, Erode Residing at: No.14, Naicker Street, Kollampalayam, Erode.
- 10. M Parthan, S/o Mayandi,
 Power Controller, Southern Railway, Palghat
 Residing at: Prathibha House, Rail Nagar,
 Olavakkot, Palghat.
- 11. O. Sadanandan, S/o Kelukutty, Loco Inspector, Southern Railway, Shornur Residing at: Railway Quarters No. 22-B, Near Telephone Exchange, Shornur.

- 12. MV Cherian, S/o Varughese Eapen, Crew Controller, Southern Railway, Palghat Residing at: No.492-B, Old Railway Colony, Olavakkot, Palghat.
- 13. AV Karunakaran, S/o Velusanku,
 Power Controller, Southern Railway, Palghat
 Residing at: Railway Quarters No.493-B,
 Old Railway Colony, Olavakkot, Palghat.Applicants

[By Advocate Mr. T.C. Govindaswamy]

Versus

- 1. Union of India, represented by the Secretary to the Government of India, Ministry of Railways, Rail Bhavan, New Delhi.
- The Chairman, Railway Board, Rail Bhavan, New Delhi.
- 3. The Chief Personnel Officer, Southern Railway, Headquarters Office, Park Town PO, Madras-3
- 4. The Senior Divisional Personnel Officer, Southern Railway, Palghat Division, Palghat.Respondents

[By Advocate Mrs. Sumathi Dandapani (rep.)]

The application having been heard on 20-6-2001, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When the OA was taken up, the learned counsel appearing for applicants submitted that applicants may be permitted to withdraw relief `(c)' without prejudice and the OA may be dismissed as the same has now become infructuous in other respects. Leave granted to withdraw relief `(c)' without prejudice.

2. The Original Application is dismissed as infructuous in other respects. No costs.

Wednesday, this the 20th day of June, 2001

G. RAMAKRISHNAN

ADMINISTRATIVE MEMBER

A.M. SIVADAS JUDICIAL MEMBER

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